

**NOTIFICATION BY THE HIGH COURT OF JUDICATURE AT BOMBAY**  
**(for insertion in the Maharashtra Government Gazette,**  
**Part – IV -C, Central Section)**

In partial modification of Notification No. X-1603/2019 dated 13<sup>th</sup> December, 2019 in respect of nominations of the Hon'ble Judges to hear urgent judicial matters during ensuing Christmas Vacation commencing from Monday, the 23<sup>rd</sup> December 2019 to Wednesday, the 1<sup>st</sup> January, 2020 (both days inclusive with Prefix holiday, Saturday and Sunday i.e. 21<sup>st</sup> and 22<sup>nd</sup> December 2019) at High Court of Bombay at Goa (Panaji) the following Modification is made:

<b>Nomination of the Hon'ble Judge at High Court of Bombay at Goa (Panaji) for Christmas Vacation 2019</b>		
	<b>Nomination as notified vide Notification dated 13.12.2019.</b>	<b>Changed / Modified Nomination</b>
1.	For 21 <sup>st</sup> December, 2019 to 26 <sup>th</sup> December 2019  <b>The Honourable Smt. Justice MUKULIKA SHRIKANT JAWALKAR</b>	For 21 <sup>st</sup> December, 2019 to 1 <sup>st</sup> January 2020 (Except 28 <sup>th</sup> December 2019)  <b>The Honourable Shri Justice M.S. KARNIK</b>
2.	—	For 28 <sup>th</sup> December 2019 <b>The Honourable Shri Justice P.K. CHAVAN</b>

By Order of the Honourable the Chief Justice

Sd/-  
**(V.R. KACHARE)**  
Registrar (Judl.-II)  
High Court, Appellate Side,  
Bombay.

Sd/-  
**(A.M. CHANDEKAR)**  
I/c. Prothonotary & Senior Master,  
High Court, Original Side,  
Bombay.

**HIGH COURT OF JUDICATURE AT BOMBAY**

**Dated : 16<sup>th</sup> December 2019**